

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015, IA NO. 216 OF 2016,
IA NO. 419 OF 2017,
IA NO. 547, 548 OF 2018**

Dated: 8th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Company Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)**

Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashasvi Kant

Counsel for the Respondent(s) : Mr. Anant Bhardwaj for
Ms. Sonali Malhotra for R-1

Ms. Iti Aggarwal
Mr. Gopal Jain
Ms. Saroj Bala for R-2

ORDER

List the matter on **20th February, 2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/vg